

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 116 OF 2025**

IN THE MATTER OF

Resident Welfare Association A-1 Block Janakpuri

.....Applicant

Vs

Delhi Jal Board &Ors.

.....Respondents

INDEX

S.No.	Particular	Page No.
1.	REPLY ON BEHALF OF RESPONDENT NO. 6 (CENTRAL GROUND WATER AUTHORITY) BY WAY OF AFFIDAVIT.	
2.	ANNEXURE I-Copy of Table 1- List of Locations of various elements above Permissible limit as per Pre-Monsoon and Post Monsoon Ground Water Monitoring (2024) nearby Janakpuri.	

Respondent No.6



Filed by
सैय्यद खाजा मोहिद्दीन/Syed Khaja Mohiddin
क्षेत्रीय निदेशक/Regional Director
राज्य एकक कार्यालय/State Unit Office
केन्द्रीय भूमि जुल बोर्ड
Central Ground Water Board
भारत सरकार/Government of India
नई दिल्ली/New Delhi-110066

Through



**GIGI.C.GEORGE
ADVOCATE**

**STANDING COUNSEL (UOI)
NATIONAL GREEN TRIBUNAL**

Email: gigicgeorge.adv42@yahoo.in

M-9810625315

New Delhi

Dated · 10-05-25

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 116 OF 2025

IN THE MATTER OF

Resident Welfare Association A-1 Block Janakpuri

.....Applicant

Vs

Delhi Jal Board & Ors.

.....Respondents

REPLY ON BEHALF OF CENTRAL GROUND WATER AUTHORITY,
(RESPONDENT NO. 6)

I, Syed Khaja Mohiddin, aged about 59 years, working as Regional Director, Central Ground Water Authority, Govt. of India, Ministry of Jal Shakti, Water Resources, River Development and Ganga Rejuvenation, having office at West Block-2, Sector-1, R.K. Puram, do hereby solemnly affirm and state on oath as under on behalf of **Respondent No.6 (CGWA)** hereinafter referred to as Answering Respondent.

1. That I am in my aforementioned official capacity, well conversant with the facts and circumstances of the present case on the basis of the documents and records available in the department. As such, I am competent and authorized to swear this counter affidavit on behalf of answering respondent.
2. That I have read and understood the contents of the present affidavit and states that the contents mentioned in the affidavit are true and correct to the best of my knowledge.
3. That the **Answering Respondent is not replying** to the present application in **para-wise manner** and craves leave to file a detailed affidavit, as and when necessary and required by this Hon'ble Tribunal.

S.F. B.

Brief Submission

This original application has been filed by the applicant alleging that the sewage line in the areas has been blocked resulting in corrosion of the pipeline supplying fresh water and consequential mixing of sewage with the fresh drinking water supplied by the R-1, i.e. DJB. The applicant also alleged the pollution of underground water sources which continuous exposure to hazardous contaminants poses an imminent risk to human life.

REPLY TO PARAS PERTAINING TO ANSWERING RESPONDENT

1. That the averments contained in **Para26** related to action taken by R-1, it is informed by applicants that complaints regarding pollution of underground sources had been submitted to CM office, LG's office. As regard to issue related to the pollution of underground water, it is most respectfully submitted that CGWB, State Unit Office, New Delhi monitors Ground Water Quality of NCT, Delhi twice a year. Ground Water Samples are collected during May-June for Pre-Monsoon period and also in November for Post-Monsoon period. Analysis of the ground water samples collected from National Hydrograph Network Stations located around Janakpuri are annexed hereunder as **Annexure-I**. Contamination of groundwater through sewage is generally indicated by high Nitrate values. However, Nitrate values in above samples have been found within the permissible limits, i.e. 45 mg/l as per BIS 10500 of 2012.
2. That the present counter affidavit may kindly be taken on record and into consideration and the Hon'ble Tribunal may pass appropriate order(s), direction(s) as deemed fit and proper under the facts and circumstances of the present case.
3. That other/ancillary issues raised in the application do not pertain to the answering respondent. The Answering Respondent seeks leave to make additional submissions, if required, during the course of the proceedings.

Deponent


सैय्यद खाजा मोहिद्दीन/Syed Khaja Mohiddin
 क्षेत्रीय निदेशक/Regional Director
 राज्य एकक कार्यालय/State Unit Office
 केन्द्रीय भूमि जल बोर्ड
 Central Ground Water Board
 भारत सरकार/Government of India
 नई दिल्ली/New Delhi-110066

Verification

Verified at _____ on _____ May, 2025 that the contents of the above affidavit is true and correct to the best of my knowledge and belief, nothing material has been concealed there from.

Deponent

सैय्यद खाजा मोहिद्दीन/Syed Khaja Mohiddin
क्षेत्रीय निदेशक/Regional Director
राज्य एकक कार्यालय/State Unit Office
केन्द्रीय भूमि जल बोर्ड
Central Ground Water Board
भारत सरकार/Government of India
नई दिल्ली/New Delhi-110066

Filed by

Through

New Delhi

Dated

GIGI.C.GEORGE**ADVOCATE****STANDING COUNSEL (UOI)****NATIONAL GREEN TRIBUNAL**Email: gigicgeorge.adv42@yahoo.in

M-9810625315

Table 2 Detail Chemical data as per Pre-Monsoon and Post Monsoon Ground Water Monitoring (2024) nearby Janakpuri, Delhi

S. N o.	Location	Season	pH	EC (μ S/cm at 25 °C)	TDS (mg/L)	HCO ₃ (mg/L)	Cl (mg/L)	NO ₃ (mg/L)	SO ₄ (mg/L)	PO ₄ (mg/L)	F (mg/L)	Total Hardness (mg/L)	Ca (mg/L)	Mg (mg/L)	Na (mg/L)	K (mg/L)	Fe (mg/L)	As (ppb)	U (ppb)	Mn (mg/L)	Zn (mg/L)
1	CVD depot, Delhi Cantt	Pre - Monsoon	8.07	1020	663	488	56.72	28	50	0.05	0.35	300	76	26.75	112.9	11.6	0.073	BDL	2	0.1433	0.3059
2	CVD depot, Delhi cantt	Post-Monsoon	7.74	1010	656.5	353.8	77.99	32	90	0.02	0.4	280	92	12.16	112.4	1.6	0.0481	BDL	5.8	BDL	0.1185
3	Dwarka Sec-23 DDA Park	Pre - Monsoon	7.63	3990	2593.5	427	1077.68	20	55	0.98	0.85	830	160	104.57	507	15.2	BDL	BDL	4.2	BDL	0.2059
4	Dwarka Sec-23 DDA Park	Post-Monsoon	6.9	8210	5336.5	439.2	2729.65	19	475	0.06	0.7	3400	456	549.63	604.8	13.1	0.2246	2.739	10	0.0957	0.2246
5	JanakpuriPz	Pre - Monsoon	7.79	575.8	374.27	366	21.27	7	25	0.05	1.25	320	72	34.05	16.3	9.3	BDL	6	6	0.5582	BDL
6	JanakpuriPz	Post-Monsoon	7.17	613.5	398.775	402.6	28.36	0	10	0.02	1.1	340	88	29.18	16.25	7.4	1.8	1.608	-	0.0917	0.2139
7	VikashpuriPz	Pre - Monsoon	8.12	1700	1105	610	198.52	34	110	0.08	1.78	300	52	41.34	285	6	BDL	BDL	25	0.5582	BDL
8	VikashpuriPz	Post-Monsoon	7.56	1510	981.5	463.6	191.43	33	185	0.02	2	400	68	55.94	217	5.8	0.1032	BDL	28	BDL	0.0687

सैय्यद खाजा मोहिद्दीन/Syed Khaja Mohiddin
 क्षेत्रीय निदेशक/Regional Director
 राज्य एकक कार्यालय/State Unit Office
 केन्द्रीय भूमि जल बोर्ड
 Central Ground Water Board
 भारत सरकार/Government of India
 नई दिल्ली/New Delhi-110066